

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB) No.32/7/AMR/2019	IA(IBC)/2/2022 IA No.661/2018	7 of IBC	Axis Bank Ltd Vs Sevenhills Healthcare Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr. S.Ravi, Sr. Counsel along with Ms.Ritika Ajitsaria, Advocates for the RP are present.

For filing copy of the Hon'ble Supreme Court stay order, list the matter on 16.12.2022.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**